


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT: KARKARDOOMA COURTS, DELHI.

ORDER

Sh. Girdhar Gopal, Administrative Officer (Judl.) posted in East District, who has been directed to look after the work of Shahdara District as A.O. (Judl.) also, vide order no. 1059/33227-267/Admn-I/P&T/HQs/2023 dated 27.04.2023, is hereby assigned/allocated the work related to Judicial Branch, General Branch, Vigilance Branch, Litigation Branch, Administration Branch and Leave Section of Shahdara District, Karkardooma Courts, Delhi, with immediate effect.

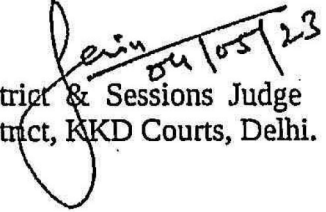
Non-compliance of the directions shall be viewed seriously.


(SHAIL JAIN)

Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 3936-44 /Admn./SHD/KKD/2023 Dated 4/5/23
Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Principal District & Sessions Judge, East/North-East District, Karkardooma Courts, Delhi.
3. The. Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned.
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.


Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.